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Title: Regarding a case of gang-rape at Dhantalla, Nadia in West Bengal on 5 February, 2003.

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): Sir, I want to raise a very important matter. ...(*Interruptions*)

MR. DEPUTY-SPEAKER: Nothing will go on record.

*(Interruptions) \**

MR. DEPUTY-SPEAKER: You have every right. In whatever form you want, you can bring it. Now, Kumari Mamata Banerjee will speak.

*...(Interruptions)*

MR. DEPUTY-SPEAKER: That is over now.

Nothing will go on record except what Kumari Mamata Banerjee speaks.

*(Interruptions) \**

MR. DEPUTY-SPEAKER: Nothing will go on record except what Kumari Mamata Banerjee speaks.

*(Interruptions) \**

MR. DEPUTY-SPEAKER: Nothing will go on record except what Kumari Mamata Banerjee says.

*(Interruptions) \**

KUMARI MAMATA BANERJEE : Sir, I want to raise a very unfortunate matter in this House. On the 5<sup>th</sup> of February, in Dhantalla of Nadia District, a marriage party of women was attacked and gang-raped. ...(*Interruptions*) We went to the spot and met the victims. We were told that till 18 days after the incident, police were not prepared to lodge the FIR. ...(*Interruptions*) Medical tests were not conducted till 72 hours after the incident. A person who came forward to recognise the perpetrators of the crime was murdered. ...(*Interruptions*)

\* Not Recorded

MR. DEPUTY-SPEAKER: Hon. Speaker has given permission for her to raise this issue. Please, let her speak.

*...(Interruptions)*

**13.17 hrs.**

*(At this stage, Shri Sudip Bandyopadhyay and some other hon. Members came and stood on the floor near the Table.)*

MR. DEPUTY-SPEAKER: Please return to your seats.

*...(Interruptions)*

**13.18 hrs.**

*(At this stage, Shri Adhir Chowdhary came and stood on the floor near the Table.)*

*...(Interruptions)*

**13.18 ½ hrs**

*(At this stage, Shri Sudip Bandyopadhyay, Shri Adhir Chowdhary and some other hon. Members went back to their seats.)*

*...(Interruptions)*

MR. DEPUTY-SPEAKER: I have given the floor to Kumari Mamata Banerjee. Let her say what she wants to.

...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): She wants to politicise the issue....(Interruptions)

MR. DEPUTY-SPEAKER: She has given notice and hon. Speaker has given permission to her.

...(Interruptions)

श्री शिवराज सिंह चौहान (विदिशा) : उपाध्यक्ष महोदय, यह जो कर रहे हैं यह ठीक नहीं है। जब ये लोग ऐसा यहां कर रहे हैं तो वहां क्या करते होंगे। (ब्यवधान)

MR. DEPUTY-SPEAKER: We will have to take up Discussion under Rule 193 at 3 o'clock. Will you please sit down?

...(Interruptions)

KUMARI MAMATA BANERJEE : After our agitation, a team from the National Commission of Women visited the State and corroborated these facts. ...(Interruptions) A team of BJP Members of Parliament visited the spot. False cases were registered by the State Police on those three BJP Members of Parliament who visited the place to find out the truth. ...(Interruptions)

SHRI ANADI SAHU (BERHAMPUR, ORISSA): Sir, I led the team of BJP Members of Parliament. ...(Interruptions) One Minister and an MLA belonging to the ruling party in West Bengal had obliterated the evidence. ...(Interruptions)

KUMARI MAMATA BANERJEE : The doctor who had gone there to conduct medical test was murdered. This is a serious matter. ...(Interruptions) The State Government is not taking interest in the investigation because these are cases of State-sponsored atrocities on women. ...(Interruptions) We demand a CBI inquiry into these inhuman incidents. The Government of India must intervene in this matter and protect the interests of women. ...(Interruptions) If necessary, the Government may send an all-party delegation to examine this incident. ...(Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 2 p.m.

**13.20 hrs.**

***The Lok Sabha then adjourned till Fourteen of the Clock.***

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